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## Declaration of Assets and Liabilities

Year. 2023 - 24

I, AMIT KUMAR , son/daughter/wife of Late. MAHENDRA PRASAD uged. 46 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECETARA service and presently working as OFFICE ATTENDANT SECERATORY CELL, BVS give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(1)	Cash	5000	PASWAN	ANIKA KRI	AEKANSH		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	585 AIC- 34000 PNB AIC- 120000 BOB AIC- 280	SB\$ A/c- 17000 BOB A/c- 5000	NE1	NIL	MIL	
(iii)	Bonds, Debentures and Shares in companies	NJL	MIL	NIL	NSL	NIL	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	PPF AIC- 42000	PPF A/c- 28000	AKNANUS -ANLOY 0000F	NJL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NII	Nar	Nar	Nar	NIL	
(vi)	Jewellery (give details of weight and value)	40 GM GOLD 130000	200 UM (101 D 900000 SILVER 50000	NIT	NIL	NJL	
(vli)	Other assets, such as values of claims / interests	Other assets, HOUSE HOUSE Such as values HOLD HOLD OF claims / APPLIAN APPLIAN		Nar	HIL	NJL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	11.718 Decim Pist Naland Bihar	NIL	Nar	NIL	HIL
(ii)	Non-Agricultural Land	RESID ENTIAL 1.562 DECIMA PATIERN BEUR PATINA	AL	Har	NIL	NIL
(10)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NJL	MIL	MIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	NIL	NIL	NIL	Nar
(v)	Others (such as interest in property)	NIL	NIL	Nar	Mar	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Air Sign

Sr. Description		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
(a)	(i) Loans from Banks	NIL	MIL		
	(ii) Loans from financial institutions	Har	NOT		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NZL	Nar		
	(b) dues to departments dealing with supply of water	NZI			
	(c) dues to departments dealing with supply of electricity	MIL	Nar		

	(d) dues to departments dealing with telephones	NIL	NIL		
(e) dues to departments dealing with government transport (including aircraft and helicopters)		NIL	NIL		
	(f) Other dues, if any	Nor	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. DHDPK0315R	Mar		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Mar	NIL		
	(III) Sales Tax [Only in case of proprietary business]	N2r			
	(iv) Property Tax	NIL	NIL		

## C. Personal Detail

GPF/CPF/PRAN No. Gender	1 0 5 (M/F)	05365 <del>7</del> 01								
Date of Birth		0	1	0	न	1	9	न	7	[DD/MM/YYYY
Class/Group	:-		C		/B/C)					
Cadre	:-			GER	2 (0				TEN e Servic	DANT)

B.S.S.- Bihar Secretariat Service etc.)

Home District

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Signature

Name of Employee: AMIT. KUMAR.

Place: PATNA

Designation: OFFICE ATTENDANT

Date: 05.02.24

DEPARTMENT BIHAR LEGISLATIVE ASSEMBLY
SECETARIAT, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Jung San